

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

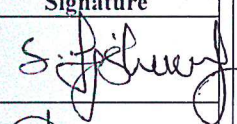
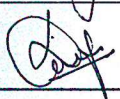
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

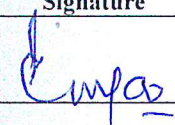
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 286/9/HDB/2019
NAME OF THE COMPANY	Buildmate Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Mahalakshmi Salloys And Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Buildmate Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ryashwan Rao Sawaji	Adv	90000 80052	
for Abhay Kumar Jain	PCA	9246107073	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mohan Rao		7675989911	
for Samuel			

ORDER

Counsel for the Petitioner present. Mr.Mohan Rao, appeared for the Respondent and stated that talks for settling the matter are in progress and prayed time for filing joint memo of settlement. At his request, time is enlarged. Put up the matter on 10.01.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL